

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 285 OF 2015, APPEAL NO. 82 OF 2015,
APPEAL NO. 136 OF 2015, APPEAL NO. 274 OF 2015
APPEAL NO. 58 OF 2016

Dated: 11th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd.

... **Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.
Mr. Sumit Kumar Gaur
Ms. Anukriti Jain
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Divyanshu Rai
Mr. Nikhil Narrar for R.1

ORDER

The learned senior counsel, Mr. Gopal Jain, appearing for the Appellant seeks permission to file written submissions in the registry. He is permitted to file written submission in the registry on today after serving copy to the learned counsel for the opposite sides. The learned counsel appearing for the Respondent is permitted to file the written submission in these matters on or before 25.01.2018 as requested, after serving copy to the learned counsel for the opposite sides.

List these matters for hearing on **22.01.2018** as requested by the learned counsel appearing for both the sides.

(S.D. Dubey)
Technical Member
pr/js

(Justice N.K. Patil)
Judicial Member